

(b) The wagon builders had stated that the prices offered by the Railway Board were unremunerative. They had proposed that the matter be referred to a Tariff Commission or on outside agency to arrive at a fair price. The wagon builders had made similar requests in 1968 and 1969 but they were not accepted. The proposal was not accepted this year also, as the prices offered by the Ministry had been arrived at on the basis of previous prices paid, with due allowance for the rise in cost of labour and materials. The manufacturing costs of wagons in railway workshops were also kept in view. These prices are considered to be fair.

Small Car Project in Joint Sector

*54. SHRI YOGENDRA SHARMA : Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether the proposed small car project is to be set up in the joint sector ; and

(b) if so, what will be the pattern of ownership and management of the proposed unit ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI DINESH SINGH) : (a) and (b). Yes, Sir. Government have decided, in principle, to set up a unit in the public sector for the manufacture of cars, with Government having controlling interest of the proposed unit by holding shares to the extent of 51% and the balance of 49% being raised by the offer of shares to the public at large and other.

आदिवासी लड़कियों का रायगढ़ से हरियाणा भेजा जाना

*55. श्री यशवंत सिंह कुशवाह : क्या विधि तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार का ध्यान "नवभारत

टाइम्स" के 30 सितम्बर, 1970 के अंक में प्रकाशित इस समाचार की ओर दिलाया गया है कि मध्य प्रदेश में रायगढ़ के समाज कल्याण केन्द्र से आदिवासी लड़कियों को बल पूर्वक "भिक्षुणियां" बना कर हरियाणा भेजा गया है और उन्हें केरल की लड़कियों की भाँति विदेशों में भी भेजा जा रहा है ; और

(ख) यदि हाँ, तो सरकार की इस पर क्या प्रतिक्रिया है ?

विधि मंत्रालय तथा समाज कल्याण विभाग में राज्य मंत्री (श्रीजगन्नाथ राव) :

(क) तथा (ख). सरकार ने इस समाचार को देखा है। सम्बंधित राज्य सरकारों को इस मामले में लिख दिया गया है। उनके उत्तरों की प्रतीक्षा की जा रही है।

Allotment of Rent-free Quarters to Employees in Southern Railway

*56 SHRI VISWANATHA MENON : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government propose to consider to allot rent-free quarters to all the categories of Railway employees in Southern Railway who were enjoying that concession up to 1947 ;

(b) if so, when the decision is likely to be taken ; and

(c) if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) and (b). In all those categories, whose staff were enjoying the privilege of rent-free quarters on the ex-Company and ex-State Railways only the same staff are allowed the privilege of quarters free of rent on their fulfilling certain conditions prescribed therefor.

(c) Does not arise.